

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

APPENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


	T.P No.	Purpose	Section	Name of the Parties
CP 18/15	TP 72/16	Hearing	397 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

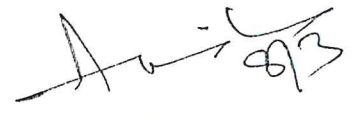
SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
1	R. Ratakonda Murali 9442388179	Respondent 2 & 3	

Counsel for R-2 and 3 present. Notice addressed to R-1 returned unserved with remarks "No such firm is existing in the said address". Notice addressed to petitioner is not returned. Await notice of petitioner.

Notice is required to be sent to the counsel for petitioner also. Registry is directed to issue notice to the counsel for petitioner on record as a final and last chance.

List it on 12.04.2017.

  
MEMBER (J)

  
MEMBER (T)